

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-406/91.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1989-90.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-407/91.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1989-90.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-408/91.]

Notifications under Juvenile Justice Act, 1986 etc.

[Translation]

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : Sir, with your permission I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 62 of the Juvenile Justice Act, 1986 :—

(i) The Juvenile Justice (Lakshadweep) Rules, 1988 published in Lakshadweep Gazette dated the 28th March, 1988.

(ii) The Juvenile Justice (Daman and Diu) Rules, 1988 published in Notification No. 35-1-87 D&D in Daman and Diu Gazette dated the 28th July, 1988.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library. See No. LT-409/91.]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Welfare for 1991-92.

[Placed in the Library. See No. LT-410/91.]

Annual Report of and Review on the Working of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar for the Year 1989-90 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH &

FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA) : Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1989-90.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the Library. See No. LT-411/91.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1987 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1987.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in the Library. See No. LT-412/91.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of

the National Institute of Naturopathy, Pune, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Naturopathy, Pune, for the year 1989-90.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in the Library. See No. LT-413/91.]

Employees' Provident Funds (Amendment) Scheme, 1991

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) : Sir, I beg to lay on the Table a copy of the Employees' Provident Funds (Amendment) Scheme, 1991 (Hindi and English versions) published in Notification No. G.S.R. 343 in Gazette of India dated the 1st June, 1991 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library. See No. LT-414/91.]

13.30 hrs.

FINANCIAL COMMITTEES—A REVIEW

[English]

SECRETARY-GENERAL : I beg to lay on the Table a copy each of the Hindi and English versions of the "Financial Committees (1990-91)—A Review".